

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 20 OF 2019 &
IA NO.421 of 2019

Dated: 10th July, 2019

In the matter of:

M/s Sridevi Trading Company Pvt. Ltd **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission &Anr. **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **24.09.2019.**

PS/Court Master

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